

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 39
TO BE ANSWERED ON 25.02.2016

SOCIO-ECONOMIC CENSUS

***39. SHRIMATI KIRRON KHER :**
SHRI SUSHIL KUMAR SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has released latest socio-economic data on rural India, if so, the details thereof, State/UT-Wise;
- (b) whether more than 5 crore families in the country are still landless and depend on manual labour for income, if so, the details thereof, State/UT-wise;
- (c) the steps taken/being taken for their socio-economic upliftment for assuring their regular source of income and skill development; and
- (d) whether the Government proposes to provide interest subsidy to make credit cheaper and remove a cap on spending under the National Rural Livelihood Mission, if so, the details thereof along with the timeline, if any, fixed in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 39 for answer on 25th January, 2016.

(a) & (b): Yes, Madam. The Ministry of Rural Development launched a Socio Economic and Caste Census (SECC) 2011 which was carried out by the respective State/Union Territory Government with the financial and technical support of the Government of India. On July 3, 2015, Government released (online) the provisional data from the Socio Economic and Caste Census (SECC) 2011 for Rural India. The State/UT – wise SECC data and the number of landless households deriving a major part of their income from manual labour is given at Annex.

(c) & (d) : With the objective to bring about overall improvement in the quality of life in rural areas through employment generation, strengthening of livelihoods, development of skills, rural infrastructure and provision of other basic amenities, Ministry of Rural Development is implementing various rural development programmes in rural areas of the country, namely, Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Livelihood Mission (NRLM), renamed as Deen Dayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Indira Awaas Yojana (IAY) and Integrated Watershed Management Programme (IWMP). Placement Linked Skill Development under Deen Dayal Upadhyaya – Grameen Kaushalya Yojana (DDU-GKY) is one of the components of DAY – NRLM which seeks to build the Skills of the poor rural youth and place them in relatively higher wage employment sectors of the economy. The ceiling of 25% for allocating fund for Aajeevika Skills (DDU-GKY) under DAY-NRLM has been removed to make provisions on a demand driven basis within the overall budgetary provision available under NRLM.

Interest subvention is provided to NRLM Self Help Groups (SHGs) to cover the difference between the bank's lending rate of interest and 7%, on credit availed by the SHGs from the banks for a maximum of Rs 3, 00,000 per SHG.

Annex. referred to in reply to Lok Sabha Starred Question No. 39 to be answered on 25.02.2016.

Statement showing the State/UT-wise Socio Economic and Census data on rural India.

SI No	States/ UTs Name	Total Households	Automatic Inclusion		Households reporting Deprivation		Landless households deriving major part of their income from manual casual labour	
1	JAMMU & KASHMIR	1601606	13791	0.86%	586345	36.61%	123764	7.73%
2	HIMACHAL PRADESH	1263500	1931	0.15%	259673	20.55%	49581	3.92%
3	PUNJAB	3269467	8004	0.24%	778245	23.80%	689544	21.09%
4	HARYANA	2969509	6519	0.22%	997129	33.58%	804538	27.09%
5	BIHAR	17829066	37657	0.21%	10876054	61.00%	8409965	47.17%
6	WEST BENGAL	15756750	203209	1.29%	10056266	63.82%	6983342	44.32%
7	JHARKHAND	5044234	52045	1.03%	2694061	53.41%	911247	18.07%
8	ODISHA	8622572	117893	1.37%	5692729	66.02%	3120800	36.19%
9	RAJASTHAN	10223073	72091	0.71%	5165212	50.53%	2242666	21.94%
10	GUJARAT	6920473	31216	0.45%	2967972	42.89%	1840289	26.59%
11	MAHARASHTRA	13736107	227382	1.64%	6002793	43.70%	4041461	29.42%
12	GOA	220731	135	0.06%	23816	10.79%	11765	5.33%
13	ANDHRA PRADESH	9344157	59470	0.64%	4822097	51.61%	3400265	36.39%
14	KARNATAKA	8048664	30074	0.37%	2836539	35.24%	1174191	14.59%
15	KERALA	6319215	14289	0.23%	1469167	23.25%	1191581	18.86%
16	TAMILNADU	10088119	38549	0.38%	4704939	46.64%	3750317	37.18%
17	TELANGANA	5643187	13543	0.24%	2135883	37.85%	1280008	22.68%
18	UTTARAKHAND	1479742	4726	0.32%	429888	29.05%	181664	12.28%
19	UTTAR PRADESH	26015544	68190	0.26%	10381289	39.90%	5753249	22.11%
20	CHHATTISGARH	4539617	112084	2.47%	3178464	70.02%	1543380	34.00%
21	MADHYA PRADESH	11288946	396787	3.51%	6748026	59.78%	4325823	38.32%
22	SIKKIM	88723	235	0.26%	33480	37.74%	7163	8.07%
23	ARUNACHAL PRADESH	201510	3559	1.77%	72873	36.16%	7424	3.68%
24	NAGALAND	284310	969	0.34%	182441	64.17%	14061	4.95%
25	MANIPUR	448163	4963	1.11%	236653	52.81%	62140	13.87%
26	MIZORAM	111626	512	0.46%	66499	59.57%	5341	4.78%
27	TRIPURA	693469	72961	10.52%	338096	48.75%	188963	27.25%
28	MEGHALAYA	485897	1224	0.25%	327506	67.40%	132501	27.27%
29	ASSAM	5743835	33451	0.58%	2892859	50.36%	1565855	27.26%
30	CHANDIGARH	15657	10	0.06%	3925	25.07%	1746	11.15%
31	NCT OF DELHI	1051097	1127	0.11%	89740	8.54%	51070	4.86%
32	DAMAN AND DIU	31795	3519	11.07%	6313	19.86%	2892	9.10%
33	DADRA & NAGAR HAVELI	45352	298	0.66%	25378	55.96%	6986	15.40%
34	LAKSHADWEEP	10929	13	0.12%	1455	13.31%	339	3.10%
35	PUDUCHERRY	115249	311	0.27%	40336	35.00%	24041	20.86%
36	ANDAMAN & NICOBAR ISLANDS	68481	168	0.25%	15976	23.33%	7752	11.32%
	ALL INDIA	179620372	1632905	0.91%	87140117	48.51%	53907714	30.01%

